

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-78/2020

Shubhankar Janak alias Shub alias
Shubjankar Jana

...Applicant.

Vs

State of Goa.

...Respondents.

Shri R. Menezes and Ms. G. Almeida, Advocates for the Applicant.
Shri M. Amonkar, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:16th December 2020.

P.C.

Post the matter on 21.12.2020.

DAMA SESHADRI NAIDU, J.

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